

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 05

C.P. (IB)/4669(MB)2018

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Gupta Coal India Pvt Ltd**

**VS**

**Namrah Mercantile Pvt Ltd**

**For OC** : None Present

**For CD** : None Present

**Section 9 of IBC**

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**ORDER**

1. There is no appearance from both parties.
2. Registry is directed to issue fresh notice to both the parties, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **List on 04.06.2024 for service report.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**